## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS: DELHI

## **ORDER**

Pursuant to High Court of Delhi, New Delhi posting/transfer Order No.25/DHC/Gaz/G-7/VI.E.2(a)/2023 dated 24.05.2023 and in partial modification of order No.896/24180-24209/Power/CJ/Gaz./PD&SJ West/2022 dated 26.08.2022, following link Courts are hereby re-constituted to dispose of urgent matters/Inspection applications/miscellaneous applications, filed in the Courts of the Judicial Officers whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect:-

| S.<br>No | Name of the Judicial<br>Officer (Column No.1)          | 1 <sup>st</sup> Link Judicial Officer                  | 2 <sup>th</sup> Link Judicial Officer                  |
|----------|--|--|--|
| 1        | Sh. Ajay Nagar,<br>SCJ-cum-RC (West)                   | Ms. Vasundhara Azad,<br>JSCC-cum-ASCJ-cum-GJ<br>(West) | Sh. Faha Uddin,<br>CCJ-cum-ARC (West)                  |
| 2        | Ms. Vasundhara Azad<br>JSCC-cum-ASCJ-cum-<br>GJ (West) | Sh. Mayank Goel,<br>ACJ-cum-CCJ-cum-ARC<br>(West)      | Sh. Kautuk,<br>CJ-03 (West)                            |
| 3        | Sh. Faha Uddin,<br>CCJ-cum-ARC (West)                  | Ms. Vasundhara Azad,<br>JSCC-cum-ASCJ-cum-GJ<br>(West) | Sh. Ankit Karan Singh,<br>CJ-01 (West)                 |
| 4        | Sh. Mayank Goel,<br>ACJ-cum-CCJ-cum-ARC<br>(West)      | Sh. Faha Uddin,<br>CCJ-cum-ARC (West)                  | Ms. Vasundhara Azad,<br>JSCC-cum-ASCJ-cum-GJ<br>(West) |
| 5        | Sh. Ankit Karan Singh,<br>CJ-01 (West)                 | Sh. Kautuk,<br>CJ-03 (West)                            | Ms. Disha Singh,<br>CJ-02 (West)                       |
| 6        | Sh. Kautuk,<br>CJ-03 (West)                            | Ms. Disha Singh,<br>CJ-02 (West)                       | Ms. Vasundhara Azad,<br>JSCC-cum-ASCJ-cum-GJ<br>(West) |
| 7        | Ms. Disha Singh,<br>CJ-02 (West)                       | Sh. Ankit Karan Singh,<br>CJ-01 (West)                 | Sh. Mayank Goel,<br>ACJ-cum-CCJ-cum-ARC<br>(West)      |

Vin ed Cum 30 15/ms

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

Dated, Delhi the

Copy forwarded for information and necessary action to :-

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQs), Delhi.
- 3. All the Judicial Officers concerned.
- 4. The Branch In-charge, all Branches of West District, Tis Hazari Courts, Delhi.
- 5. The Branch In-charge, Filing Section, West District, Tis Hazari Courts, Delhi.
- 6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 7. The PS to the undersigned.
- 8. Reader to the undersigned.
- 9. For uploading on layers.
- 10. For uploading on centralized website through layers.

Vinad Kennen 36/5/2003

PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, THC, DELHI

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